[RAJYA SABHA]

Question

12.00 р.м.

Government of Odisha have given an order not to take up any work concerning MPLADS fund without getting the clearance of the State Government; and

(b) whether it is also a fact that the works under MPLADS for village electrification and digging of tube wells in Korai Block of Jajpur district are not implemented for two years as the State Government has not given the clearance?

THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT JENA) : (a) The Government of Odisha has informed that Chief Engineer, Rural Water Supply and Sanitation (RWSSD), Odisha under Rural Development Department, Government of Odisha *vide* his letter dated 30.07.2010 had instructed all Executive Engineers of RWSSD that no deposit of any kind from any agencies whatsoever shall be accepted by any Executive Engineer nor any proposal for any deposit works can be submitted by them without specific approval by the Chief Engineer, RWSSD. It was subsequently clarified *vide* his letter dated 20.08.2011 that the instruction communicated earlier is not applicable in case of deposit from MPLAD and MLALAD Schemes and the works should be taken up immediately.

(b) Rural electrification in the State has been taken up under two schemes namely Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) and Biju Gram Jyoti Yojana (BGJY). All feasible and accessible un-electrified, de-electrified and partially electrified villages were to be covered under the programme. It was also directed by the Government of Odisha not to release fund of other schemes such as MPLADS, MLALADS, BRGF, Gopabandhu Grameen Yojana, etc. for electrification of villages programmed for coverage under RGGVY/BGJY. Out of 24 village electrification works recommended under MPLADS in Jajpur district, 19 electrification works included in RGGVY were not sanctioned and 5 electrification works not covered under RGGVY and BGJY have been executed under MPLADS utilizing Rs. 15.27 lakhs.

It was informed by the Government of Odisha as regards the works of 84 tube wells recommended under MPLADS in Korai Block, that the necessary estimates for feasible projects are under preparation and fund will be sanctioned after preparation of estimates and works would be implemented.

SHORT NOTICE QUESTION

Rail projects in Andhra Pradesh

3. SHRI Y.S. CHOWDARY : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministry has sanctioned rail projects for Andhra Pradesh during the last three years;

- (b) if so, the details thereof;
- (c) the details of funds allocated and spent therefor, so far, project-wise;

(d) whether there is an inordinate delay in implementation/completion of these projects;

(e) whether an expert committee has been set up to find out the reasons for the delay in the implementation of these project; and

(f) if so, the outcome thereof ?

 $\label{eq:theta} THE\,MINISTER\,OF\,RAILWAYS\,(SHRI\,MUKUL\,ROY):(a)\,to\,(f) \quad A\,Statement \\ is laid on the Table of the House.$

Statement

(a) Yes, Sir.

(b) to (c) Details of the sanctioned rail projects falling fully/partly in Andhra Pradesh during the last three years *i.e.* 2009-10, 2010-11 and 2011-12 and funds spent on these projects are as below:

Name of the project	Year of inclusion in the budget	Anticipated cost (in crore) in 2011-12	Expenditure incurred upto March-11 (in crore)	1
1	2	3	4	5
NEW LINES				
Badrachalam Road -Satupalli (56.25 Km.)*	2010-11	337.5	0.00	0.00
Gudur Durgarajapatnam (41.5 Km.)2011-12	277.74	0.00	0.00
Nadikude -Sri Kalahasti (309 Km.)	2011-12	1313.99	0.00	0.00
* Railways have to bear land cost of the p	roject. The re	emaining cost is	to be borne by M/	s. SCCL Ltd.

DOUBLING				
Guntur-Tenali Doubling with electrification (24.38 Km.)	2011-12	129.9	0.0	0.00
Mancheryal-Peddampet (4.37 Km) Patch Tripling	2010-11	85.66	0.02	2.22

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1		2	3	4	5
Mukł	ned-Parbhani (81.43 Km.)	2011-12	334.32	0.0	0.09
Vijaywada-Gudivada-Bhimavaram-2011-12 1009.82 0.0 0.08 Narsapur, Gudivada-Machlipatnam & Bhimavaram-Nidadavlu DL					
with]	Electrication (221 Km.)				

(d) No, Sir. The projects are recently sanctioned and preliminary activities *i.e.* Final location survey, preparation of detailed estimates etc. are under preparation. Moreover, Ministry of Railways has a huge throw forward of projects and the projects are being implemented according to availability of funds.

(e) to (f) No, Sir.

SHRI Y.S. CHOWDARY : Sir, the hon. Minister in his reply says that they are only notional sanctions, but no expenditure is incurred in the last three years on whatever they have sanctioned for Andhra Pradesh. Sir, my first supplementary is this. On 50 : 50 basis, the Railways have agreed to set up certain high-speed passenger train corridors, and Hyderabad-Dornakal-Vijaywada-Chennai train corridor is also one such corridor. I would like to know from the hon. Minister whether the pre-feasibility study of this corridor has been done. If so, what is the outcome?

SHRI MUKUL ROY : Sir, Badrachalam Road-Satupalli, which is 56.25 km. long, the anticipated cost is Rs. 337.5 crores; Gudur Durgarajapatnam, which is 41.5 km. long, which is a new line; and Nadikude-Sri Kalahasti, which is also a new line, have been included in the Budget. ...(*Interruptions*)... Nadikude line is in the Budget.

Sir, Guntur-Tenali doubling with electrification; Mancheryal-Peddampet Patch tripling; Mukhed-Parbhani doubling; Vijaywada-Gudivada-Bhimavaram-Narsapur, Gudivada-Machlipatnam and Bhimavaram-Nidadavlu doubling with electrification are under process.

SHRI Y.S. CHOWDARY : Sir, the hon. Minister read out whatever answer he has laid on the Table in reply to my question. Sir, my supplementary is about high-speed trains, which the Railways have agreed to set up with the States on a 50 : 50 basis. Under such scheme, Hyderabad-Dornakal-Vijaywada-Chennai was also sanctioned. My first supplementary question was about that. In reply to that, the hon. Minister simply read whatever answer he has laid on the Table.

MR. CHAIRMAN : Put your second supplementary.

SHRI M. VENKAIAH NAIDU : Sir, the hon. Minister has not replied his first supplementary. ...(*Interruptions*)...

Papers Laid

MR. CHAIRMAN : All right; let the reply be given.

SHRI MUKUL ROY : Sir, the original question was about new projects; it was not about train movement. However, the hon. Member has put the question. I will get it done, and give the reply accordingly.

SHRI Y.S. CHOWDARY : Sir, the Ministry of Railways has also decided to set up a National High Speed Rail Authority for planning, standard setting, implementing and monitoring of high speed rail projects. The consultant for the same has been appointed to advise the Ministry of Railways on the subject. I would like to know from the hon. Minister as to when this Authority is going to be set up. If it is already set up, what is the outcome?

SHRI MUKUL ROY : Sir, I would like to inform the hon. Minister that this matter was under consideration of the Railway Board. It has been examined. It will be announced within a very short period. In fact, it is expected in the month of April.

SHRI KUMAR DEEPAK DAS : Sir, I would like to know from the hon. Minister about the proposal to introduce high-speed trains in various States. As far as the North-Eastern Region is concerned, there are two problems in introduction of high-speed trains. First, there is no double line there. Second, on the Brahmaputra Bridge, only one-way line is there. So, we need a second one there.

MR. CHAIRMAN : This Question pertains to rail lines in Andhra Pradesh.

SHRI KUMAR DEEPAK DAS : That is the problem we are facing there. I would like to know whether you would consider that type of a proposal within a short period.

SHRI MUKUL ROY : Sir, the supplementary put by the hon. Member is not related to this Short Notice Question. However, he has put the supplementary. I will apprise the hon. Member about it within a short period.

PAPERS LAID ON THE TABLE

(MR. DEPUTY CHAIRMAN in the Chair)

- I. Notification of the Ministry of Agriculture
- II. Report and Accounts of Various Corporations and related papers

III. Report and Accounts (2010-11) of NIPHM, Hyderabad and related papers

IV. Outcome Budget (2012-13) of the Ministry of Agriculture

THE MINISTER OF AGRICULTURE AND THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD PAWAR) : Sir, I to lay on the Table—